BENCH-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.148/2015

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th September 2017, 10.30 A.M

Name of the Company Under Section		Tara Jain & Anr -Versus- The Jain China Clay Mines Pvt.Ltd & Ors 397/398		

1. Mr. Deeprath Roy Chowdhury. Adv 2. Mr. Rajanshi Dutta. Adv

3. Mr. Sandip. Kr. Datta. Adv.

4. Ms. Shyantee Qatta. Adu

Advocates

Jon the Respondent.

12/09/17

1. Breemoyee Purkayastha, Advocate

Petitioner

Sucemoyee Purhayesto

ORDER

Ld. Lawyer on behalf of the petitioner(s) as also respondent(s) are present.

Both sides prayed for an adjournment.

Fixed on 25.10.2017.

Sd/ MANORAMA KUMARI MEMBER(J)